

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.509/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company	Prasana Marketing Pvt.Ltd.-Vs- Roc, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *U. Momen Reza Gorkee* *Appellant Co* *Prasana*
For : Prasana *20/2/18*

ORDER

Ld. Pr. C.S. for the Appellant is present.

Vide Order dated 09.01.2018 ROC was directed to file para-wise report but till date no report has been received. Reminder be issued to ROC West Bengal to file para-wise report within 20 days from today.

List on 03.04.2018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)